COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

R.P. NO. 16 OF 2016 IN APPEAL NO. 48 OF 2015

Dated: 27th September, 2017

In the matter of:

Present:	Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson		
	Hon'ble Mr. I.J. Kapoor, Technical Member		

M/s Maithon Power Ltd.		Review Petitioner / Appellant(s)
Vs. Central Electricity Regulatory Commission & Ors.		Respondent(s)
Counsel for the Appellant(s)/ Review Petitioner:	Mr. Aks Ms. Apa	it Kapur shat Jain arajitha Upadhyay hal Anand
Counsel for the Respondent(s) :	Mr. Set	hu Ramalingam for R-1
		sudha Sen ngesh Krishna for R-2

<u>ORDER</u>

We have heard learned counsel for the parties.

Order is reserved.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd